

being made to take a decision as early as possible.

Internal Committee on A.I.R.

3186. SHRI ABDUL GHANI DAR : Will the Minister of INFORMATION AND BROADCASTING be pleased to refer to the reply given to Unstarred Question No. 154 on the 13th November, 1967 and state :

(a) whether decisions have been taken on the recommendations made by the Internal Committee on A.I.R. ;

(b) if not, the reasons for the delay ; and

(c) the time likely to be taken to implement the same ?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH) : (a) No, Sir.

(b) The recommendations of the Internal Committee relate to a number of categories of Class III technical posts in A.I.R. and require detailed scrutiny with a view to meeting the points of view of both Government and the Class III technical employees of A.I.R.

(c) The matter is still under examination. It is not possible to state exactly when a final decision will be taken. Efforts are being made to take a decision as early as possible.

Publications Issued by Foreign Embassies

3187. SHRI BABURAO PATEL : Will the Minister of EXTERNAL AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 417 on the 13th November, 1968 and state :

(a) whether the publications, issued by foreign mission in India, which are not registered, enjoy postal concession allowed to registered Indian publications ;

(b) the possible impact of the foreign propaganda contained in these publications on our people ;

(c) the names of countries where our foreign Missions publish similar publications, with names of publications and the approximate circulation in each case ;

(d) if we are not publishing any periodicals, then reasons therefor ; and

(e) whether we are permitted to distribute similar periodicals in Pakistan and if so, to what extent ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI) : (a) No, Sir-

(b) It is unfortunately not possible—nor is it desirable—to disclose the Government's assessment of their impact, if any.

(c) A list is laid on the Table of the House. [Placed in Library. See No. LT—2506/68].

(d) Does not arise.

(e) No, Sir. Recently the Pakistan Government stopped our Missions from circulating Indian periodicals and allowed distribution of official bulletins of the Missions only.

Per Capita Income in Tripura

3188. SHRI KIRIT VIKRAM DEB BURMAN : Will the PRIME MINISTER be pleased to state :

(a) the present *per capita* income in Tripura, how it has increased over each of the last three Five Year Plans and how these figures compared with corresponding all-India figures at the beginning and end each of these Plans ;

(b) the average annual rate of growth realised through planned development in Tripura under each of the last Three Five Years Plans and the average annual expenditure incurred on such planned development in that Union Territory under these Plans and how these figures compared with the all-India figures ; and

(c) the States/Union Territories in which the *per Capita* income had declined during the last 16 years of planned development, to what extent in each case and the reasons therefor ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI) : (a) to (c). Estimates of *per capita* income of the Union Territory of Tripura are not available. Nor are reliable comparative estimates available by States and Union Territories.

The comparative figures of *per capita* Plan outlays for all the States and Union Territories taken together, with those for the Union Territory of Tripura are indicated below and will show that in the last two Plan periods, Tripura had an appreciably larger *per capita* Plan allocation than the all-India average :

| | All States and Union Territories taken together | Tripura |
|-------------|---|---------|
| First Plan | 40 | 25 |
| Second Plan | 54 | 82 |
| Third Plan | 100 | 146 |

चौथी पंचवर्षीय योजना में पनडुब्बियों, विमान वाहक जहाजों तथा युद्धपोतों का निर्माण

3189. श्री महाराज सिंह भारती : क्या प्रति-रक्षा मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि नौ सेना के विकास के मामले में गतिरोध पैदा हो गया है और चौथी योजना की श्रवण में भी देश में पनडुब्बियों, विमान वाहक जहाजों तथा युद्धपोतों का निर्माण सम्भव नहीं हो सकेगा ; और

(ख) यदि हां, तो इस गतिरोध को दूर करने के लिए सरकार क्या कार्यवाही कर रही है ?

प्रतिरक्षा मन्त्रालय में राज्य-मन्त्री (श्री ल० ना० मिश्र) : (क) तथा (ख). नौसेना के विकास में कोई गतिरोध पैदा नहीं हुआ है ।

देश में पलीट टग के अतिरिक्त जिन युद्धपोतों का निर्माण किया जा रहा है उनमें फ़िगेट, माइनस्वीपर, सीबर्ड, डिफेन्स बोट तथा सैडिता क्राफ्ट शामिल हैं ।

Demarcation of Boundries on Tripura-East Pakistan Borders

3190. SHRI KIRIT BIKRAM DEB BURMAN : Will the Minister of EXTERNAL AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 10139 on the 8th May, 1968 and state :

(a) whether any area on Tripura-East Pakistan borders which still remain to be demarcated is under dispute between India and Pakistan ;

(b) if so, which ones and the steps being taken to resolve the dispute ;

(c) the further progress made in the demarcation of the boundary between Tripura and East Pakistan so far and the precise length and particulars of the boundary which still remain to be demarcated ; and

(d) the further steps which are to be taken in that direction and by what time the demarcation work is likely to be completed ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI) : (a) and (b). At present the known disputes are :

- (i) The boundary along the River Fenny ; and its upper reaches ;
- (ii) the determination of the land appurtenant to the railway line at Bhagalpur which, it was agreed between the Prime Ministers of India and Pakistan in September 1958, would be given in perpetual right to Pakistan ;
- (iii) a small area in the villages of Sibpur and Gaurangala :

It is hoped that as many of these disputes as possible will be settled in the course of demarcation. In regard to others, especially item (i), the Pakistani side has been requested to furnish certain records in accordance with the decisions reached between the Prime Ministers of India and Pakistan in October, 1959.

(c) The total length of the Tripura-East Pakistan boundary is approximately 536 miles divided into three sectors. Out of this, boundary pillars have been erected